

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AXLE PAPER PRIVATE LIMITED OPERATING IN KRAFT PAPER MANUFACTURING
INDUSTRY AT WANKANER, DISTRICT MORBI, GUJARAT

This Form G is issued as an extension of the original Form G published on 08.10.2026.

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. AXLE PAPER PRIVATE LIMITED PAN: AAOCA2431N CIN: U21016GJ2016PTC086375
2.	Address of the registered office	Survey No. 56p1, Near Jamsar Chokdi, Bhimguda Road, Village Jamsar, Taluka Wankaner, District Morbi, Gujarat – 363622
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Factory premises at Survey No. 56p1, Near Jamsar Chokdi, Bhimguda Road, Village Jamsar, Taluka Wankaner, District Morbi, Gujarat – 363622
5.	Installed capacity of main products/ services	150 MTPD
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2025-26 (as per unaudited books of account): Value: INR 58,90,95,185/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please connect to: cirp.axlepaper@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please connect to: cirp.axlepaper@gmail.com
10.	Last date for receipt of expression of interest	07.11.2026 (Extension of 15 days from the original date i.e., 23.10.2026)
11.	Date of issue of provisional list of prospective resolution applicants	17.11.2026 (Extension of 15 days from the original date i.e., 02.11.2026)
12.	Last date for submission of objections to provisional list	22.11.2026 (Extension of 15 days from the original date i.e., 07.11.2026)
13.	Date of issue of final list of prospective resolution applicants	02.12.2026 (Extension of 15 days from the original date i.e., 17.11.2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.12.2026 (Extension of 15 days from the original date i.e., 22.11.2026)
15.	Last date for submission of resolution plans	06.01.2027 (Extension of 15 days from the original date i.e., 22.12.2026)
16.	Process email id to submit Expression of Interest	cirp.axlepaper@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Registered as an MSME: Udyam Registration No. UDYAM-GJ-32-0003005; classified as a Medium Enterprise for FY 2026-27



K. J. Shah
IP KAILASH SHAH

Resolution Professional in the matter of
AXLE PAPER PRIVATE LIMITED (in CIRP)
IBBI Reg No.: IBBI/IPA-001/IP-P00267/2017-2018/10511
AFA: AA1/10511/02/300627/108991 (valid till 30.06.2027)

Date: 23.10.2026

Place: Surat